

**NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH  
KALAS MAHAL, CHENNAI – 600005**

NGT/SZ/54/PET/2019/

DATE: 10-12-2025

**NOTICE**

Pursuant to the office order No. NGT (PB)/Judicial –II/196/70 dated: 03.02.2016 relating to the reply to public complaint, the letter petitions addressed to the National Green Tribunal, Southern Zone, Chennai received from **28.10.2025 to 30.11.2025** that are found to be not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 framed under National Green Tribunal Act, 2010 are herewith posted on the website for public information.

Further, NGT shall not entertain any public complaint which is not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 and no judicial proceedings shall be initiated. No correspondence will also be entertained in this regard.

The NGT office orders, Act and Rules are available on the NGT website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**Letter Petition Received for the month of November, 2025**

Sl. No.	SR. No & Date	Date of Letter Petition	Name & Address of the Complainant
1.	2893 & 28.10.2025	17.10.2025	Durai Gururam, President, No.78, 90-1, Nehru Nagar, 6 <sup>th</sup> Street, Thekkashdar Salai, Pulinthoppu, Chennai-600012
2.	3101 & 12.11.2025	10.11.2025	R. Lakshmana Narayanan No. 653/1991,209, Second floor, Aishwarya complex, Gopalapuram, Coimbatore-641018
3.	3102 & 12.11.2025 3229 & 26.11.2025	10.11.2025 24.11.2025	A.K Choudhry, Chitrajan Park, New Delhi-110019
4.	3180 & 20.11.2025	15.11.2025	Prakash Chandra Rao Alaggelu, Flat 101, Block C, Owner of Liliun Gardenia, 2 <sup>nd</sup> Cross Road, BDS Layout, Dr. SRK Nagar, RK Hegde Nagar, Bangalore-560077
5.	3203 & 24.11.2025	21.11.2025	mohdabidali025@gmail.com
6.	3236 & 27.11.2025	26.11.2025	T. Anu, No. 77, Alangulam, Pirattiyar Post, Trichy-620009

*Shailendes*  
Assistant (Judicial)  
NGT, SZ

Regards



Registrar  
NGT, SZ